GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1889 ANSWERED ON:17.12.2013 DECENTRALISED PROCUREMENT Choudhry Smt. Shruti

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

the details of foodgrains procured by the States under the decentralised procurement and the surplus quantity, out of the above, handed over to the Food Corporation of India by these States during each of the last three years and the current year, State-wise including Haryana?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

State-wise details of procurement of Wheat and Rice in Decentralized Procurement (DCP) States and surplus quantity delivered to Food Corporation of India (FCI) for the last three years and the current year are at Annexure I and Annexure II respectively. Haryana is non DCP State. However, total quantity of Wheat and Rice procurement during last three years and current year is given separately in Annexure I and Annexure II.